10

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 C/W CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	Hearing	391/394	M.K. Pandurang Setty & 5 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1) B.C. THIRDUENGADAM FOR PETITIONERS 7

4844092926.

2) MUDIT MUNDKUR

FOR PETITIONERS J Mudit Mundkur

ADITYA NAPAYAN

ADITYA NARAYAN 9946438738 SWATHI AP

for Respondents

Swally .

02/2013 to be listed for hearing next time. Counsel for respondents is present. CA 02/2013 to be listed for hearing next time. Counsel for petitioner requested time to file rejoinder. Time granted till 16.08.2017. CA 02/2013 is also listed for hearing on the same day.

List it on 16.08.2017.

MEMBER (J)